

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 769**

TO BE ANSWERED ON NOVEMBER 21, 2019

TARGETS UNDER PMAY

NO. 769. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the targets set by the Government under Pradhan Mantri Awas Yojana (PMAY) for construction of houses for urban poor all across the country;**
- (b) the steps taken/proposed to be taken by the Government for the Poor people to get their own pukka houses by the target date; and**
- (c) whether the Government is planning to de-associate the States In building houses under PMAY to avoid the delay in the completion of the houses and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) : In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas.

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States/Union Territories (UTs) have undertaken demand survey under the Scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 lakhs. Based on the project proposals received so far from the States/UTs, Central Assistance of Rs. 1,45,949 crore has been sanctioned for construction of 93,00,949 houses which includes Rs. 1,39,428 crore for construction of 90,25,267 houses for the beneficiaries belonging to EWS/LIG categories, under the Scheme. Out of total approved Central Assistance, Rs. 57,896 crore have been released to the States/UTs including Rs. 51,375 crore for EWS/LIG.

(b): In order to achieve the vision of “Housing for All” by 2022, following steps have been taken by MoHUA for providing pucca houses to eligible urban poor under PMAY(U):

i. States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March, 2020 so that construction of all houses may progressively be completed by 2022.

ii. State/UTs have also been requested to expedite the grounding/completion of already sanctioned projects/houses.

iii. Central Sanctioning and Monitoring Committee (CSMC) constituted under the chairmanship of Secretary, MoHUA meets every month to sanction central assistance for new projects and reviews the progress of the Mission

iv. To ensure availability of funds, in addition to budgetary resources, National Urban Housing Fund (NUHF) for Rs 60,000 crore has been created for raising Extra Budgetary Resources (EBR) in phases for rapid implementation of PMAY(U).

v. Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.

vi. Alternative and innovative technologies have been identified from across the globe through a challenge process under Global Housing Technology Challenge- India (GHTC-India) for ensuring rapid delivery of houses.

vii. State Level Sanctioning and Monitoring Committee (SLSMC) under chairmanship of Chief Secretary of the concerned State/UT reviews the progress of implementation of the Mission at the State level.

(c): No, Sir.
